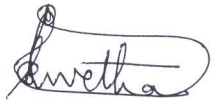




NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

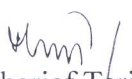
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/69/2016
NAME OF THE PETITIONER(S) : IVCRL Assits & Holdings Ltd & Another
NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	PRIYADARSHINI . N SHWETHA VASUDEVAN for TK Bhaskar	Counsel for R7	
2.	PRAVARSHINI for Prasad Naiv	Counsel for R2 - R6	
3.	THIRIYAMBAK KANNAN	Counsel for Petitioner	

ORDER

Shri Thriyambak Kannan, counsel for petitioner present. Counsels
for R2 to R7 present. Counsel for petitioner stated that settlement talks are still in
progress and prays further time. At request, time is enlarged. Put up on 30.11.2016
at 10.30 A.M.


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)